

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-44/2004/2453/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Chatra Bhukhan Gogoi,
District & Sessions Judge,
Sonitpur.

Dated Guwahati the th 16 March, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No.DJ(S) 1154 dated 14.03.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 16.03.2024 till the morning of 18.03.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-44/2004/2454/A, dated , 16-03-2024

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

SPJ
JT. REGISTRAR (VIGILANCE)
SPJ